



# കേരള ഗസറ്റ് KERALA GAZETTE

## അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 11 Vol. XI	തിരുവനന്തപുരം, വ്യാഴം Thiruvananthapuram, Thursday	2022 ഫെബ്രുവരി 10 10th February 2022 1197 മകരം 27 27th Makaram 1197 1943 മാഘം 21 21st Magha 1943	നമ്പർ No.	482
----------------------	---	---	--------------	-----

### SECRETARIAT OF THE KERALA LEGISLATURE

#### NOTIFICATION

No. 2462/Table-1/2022/Leg

Thiruvananthapuram, 9<sup>th</sup> February, 2022.

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby summons the Fifteenth Kerala Legislative Assembly to meet for its Fourth Session at 09.00 a.m. on Friday, 18<sup>th</sup> February, 2022 in the Assembly Chamber, Legislature Complex, Thiruvananthapuram.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (1)-ാം ഖണ്ഡം നൽകുന്ന അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനഞ്ചാം കേരള നിയമസഭ അതിന്റെ നാലാം സമ്മേളനത്തിലേയ്ക്കായി 2022 ഫെബ്രുവരി 18-ാം തീയതി വെള്ളിയാഴ്ച രാവിലെ 9.00 ന് തിരുവനന്തപുരത്ത് നിയമസഭാ കോംപ്ലക്സിലുള്ള നിയമസഭാ ചേംബറിൽ സമ്മേളിക്കുന്നതാണെന്ന് ഇതിനാൽ അറിയിപ്പ് നൽകുന്നു.

By Order of the Governor,

S.V. UNNIKRISHNAN NAIR,  
Secretary, Legislative Assembly.

